

DIVISION BENCH  
COURT - I

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/409(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	<b>BAISHALI BISWAS DAM - VS FCIB ENFORCEMENT AND DETECTIVE AGENCY PVT LTD &amp; ANR</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

**ORDER**

1. None for the petitioner. Await presence.
2. Post this matter on **4/7/2024**.
3. If there is no representation on behalf of petitioner on the next date of hearing, appropriate orders will be passed.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**